



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,20th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

56	I.A.(Civil)/2082/2023 IN WP(C) 6328/18 WITH WP(C) 4731/15(BOTH D/O), FIXED in WP(C)/6328/2018	X Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR H K DAS SC, GHC GA, ASSAM SC, BTC SC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
20)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (IMPLEADMENT OF PARTY)

56 [I.A.\(Civil\)/1406/2024](#)
(CONNECTED WITH ITEM NO.51
IN THE DAILY LIST)
in Cont.Cas(C)/167/2024

GITALI BORDOLOI DAS
Versus
POMI BARUA, ACS

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
19	Mat.App./11/2024 FIXED	XXXXXXX Versus XXXXXXX	MR. J PAWE	RESPONDENT IN PERSON

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

**ITEM NO. 43 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	WP(C)/2438/2024 FIXED	RAM NARAYAN SAH Versus THE UNION OF INDIA AND 3 ORS	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	DY.S.G.I. SC, INCOME TAX
57	WP(C)/2548/2024 FIXED	NIPUL KALITA Versus TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	MR. P K SARMA MR. M MORE MR. A BORPUZARI	
ADMISSION				
58	WP(C)/2246/2023 B/O	PRASANTA NATH Versus THE STATE OF ASSAM AND 3 ORS	MRS. R S DEURI	SC, WATER RESOURCE
	WITH I.A.(Civil)/1474/2024 in WP(C)/2246/2023	PRASANTA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
59	WP(C)/2195/2024 (CONNECTED WITH ITEM NO.51 IN THE DAILY LIST)	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOU DHURY MR. N G KUNDU MR G DEKA	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
54	Bail Appln./1325/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	BILAL AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
ORDERS				
55	CRP/156/2023 B/O	SIDHARTHA MITRA @ SIDHARTA MITRA @ SIRDHARTAA MITRA Versus SMRITIKANA PAUL (BOBI)	MR G BHARADWAJ MR G BHARADWAJ MR N BRAHMA	MR. A T SARKAR MR S HUSSAIN MS S PATAR
56	FAO/26/2024 B/O	DR. MD MERAJ ALAM AND ANR Versus HUSNA ARA BEGUM @ HUCHANAARA BEGUM AND ANR	MR G N SAHEWALLA MR H K SARMA MR. P DEKA MS K BHATTACHARYYA MS K SARMA	MR. B D DEKA (R-2) MR. M DAS (R-2) N CHAUDHURY (R-2) MR A BHATRA (R-2) MR A DEKA (R-2)
	WITH I.A.(Civil)/1148/2024 in FAO/26/2024	DR. MD MERAJ ALAM AND ANR Versus HUSNA ARA BEGUM @ HUCHANAARA BEGUM AND ANR	MR G N SAHEWALLA MR H K SARMA MR. P DEKA MS K BHATTACHARYYA MS K SARMA	
	WITH I.A.(Civil)/1471/2024 in FAO/26/2024	MUSSTT. RABIYA HOQUE @ RABIYA HOQUE AHMED @ RABIA AHMED Versus DR. MD MERAJ ALAM AND ANR	MR. B D DEKA	MR P DEKA
HEARING				
57	MFA/11/2022 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD. Versus MAHINDRA BAYAN AND ANR.	MR. R C PAUL	MR S DUTTA MS B DAS (R-2) MR. S DUTTA
	WITH MFA/20/2022 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus PADMALOCHAN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
59	MFA/21/2022 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus PRABIN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
47 CRP/54/2024 BY SLIP	MD. WAHIDUL HUSSAIN BARBHUIYA Versus MD. JASIM UDDIN BARBHUIYA	MR. S ROY MR. M H LASKAR M. HOSSAIN	
ADMISSION			
48 RSA/69/2024 BY SLIP	LEGAL HEIRS OF MANIRUDDIN RABIA KHATUN AND ORS Versus LEGAL HEIRS OF MORTUZ ALI MUBARAK ALI @ MUBARAK ALI TALUKDAR AND ORS.	MR. A R SIKDAR MR. S I TALUKDAR	
WITH I.A.(Civil)/1243/2024 in RSA/69/2024	LEGAL HEIRS OF MANIRUDDIN RABIA KHATUN AND ORS Versus LEGAL HEIRS OF MORTUZ ALI MUBARAK ALI @ MUBARAK ALI TALUKDAR AND ORS.	MR. A R SIKDAR MR. S I TALUKDAR	
ORDERS			
49 FAO/21/2023 FIXED	KARABI SAIKIA @ KARABI DEKA AND 2 ORS. Versus PRANAYJYOTI DEKA AND 3 ORS.	MS. R HUSSAIN MR D SARMA MS. S NAZNEEN MR. K M HASSAN	MR. N ALAM MR. N ALAM MR K JAIN MR A K SHARMA (r-1,2,3) FOR CAVEATOR
50 Mat.App./4/2024 WITH LCR, FIXED	XXXXXXXXX Versus XXXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY
WITH I.A.(Civil)/437/2024 in Mat.App./4/2024	XXXXXXXXX Versus XXXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
51 Tr.P.(C)/24/2024 FIXED	NATIONAL INSURANCE CO LTD Versus RAMILA RABHA AND 3 ORS	JONA DEVI MS. S CHAKRABORTY MR C PHUKAN A. N. H PHOM	
52 I.A.(Civil)/1441/2024 WITH LCR, B/O in RSA/168/2015	SRI PABITRA BORDOLOI, Versus SRI JIBAN CH BORAH and ANR	MR G BORDOLOI	MR. P S DEKA

WITH
RSA/168/2015
CAVT. NO. 392/2015

SRI JIBAN CH BORAH and ANR
Versus
SRI PABITRA BORDOLOI and 3 ORS

MR.P S DEKA
MS.P BHATTACHARYA
MR.A BHATTACHARYA

MR.R BARUAH
MR G BORDOLOI
MR.S ALI
S KHANIKAR
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>			
51 Bail Appln./856/2024 FIXED	NIPEN DAS Versus THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

**THIS BENCH WILL TAKE UP BAIL
MATTERS IMMEDIATELY AFTER MOTION
MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
56	Bail Appln./1397/2024 FIXED	KIRPAL SINGH (JAGGA) Versus UNION OF INDIA	MR. M RAHMAN	DY.S.G.I.
<u>MOTION</u>				
57	AB/1180/2024 FIXED.	SHAHANUR ALI Versus THE STATE OF A SSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<u>BAIL HEARING</u>				
58	AB/1169/2024 FIXED	SWRANG BORO @ SERANG BORO AND 4 ORS. Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	PP, ASSAM
59	AB/1182/2024 FIXED	SAHID AHMED AND ANR. Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS S DAS	08-05-2024	To	20-05-2024
8)	MR. B BARMAN	13-05-2024	To	22-05-2024
9)	MS. B M CHETRI	13-05-2024	To	20-05-2024

10)	MR B K SINGH	17-05-2024	To	21-05-2024
11)	MR. P A AHMED	13-05-2024	To	25-05-2024
12)	MR. R SHARMA	14-05-2024	To	27-05-2024
13)	MR I HASSAN	16-05-2024	To	22-05-2024
14)	MR. DITUL DAS	17-05-2024	To	20-05-2024
15)	MR S KHOUND	22-05-2024	To	28-05-2024
16)	MR D K MISHRA	20-05-2024	To	20-05-2024
17)	MR B PRASAD	20-05-2024	To	20-05-2024
18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
20)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,20th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	Crl.Pet./546/2024 FIXED	TAPAN PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
ADMISSION				
54	Tr.P.(Crl.)/16/2024 B/O	DR.SAYED RAFIUL ISLAM AND 4 ORS Versus DR. JABIN AHMED AND ANR	MR. B BORAH MR. M AHMED	MR. Z ALAM (R-1) MD. A A HUSSAIN (R-1) MS. S NAZNEEN (R-1) PP, ASSAM
BAIL HEARING (BA)				
55	Bail Appln./1260/2024 FIXED.	CHIRANJIB BORAH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
BAIL HEARING				
56	Bail Appln./1479/2023 WITH LCR (SCANNED). FIXED	RAZOUSITO Versus THE UNION OF INDIA	MR. T ISLAM MS K DAS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 20/05/2024

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18)	MR. T ISLAM	20-05-2024	To	30-05-2024
19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
20)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
58 Bail Appln./1279/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	SHAHANUR ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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19)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
20)	MR. A BHATTACHARYA	22-05-2024	To	22-05-2024